

State vs. Sundram
FIR No. 192/20
PS Shakarpur
U/s 188/279 IPC

19.12.2020

Present : Ld. APP for the State.

Sh. Nishant Kumar, Id. counsel for the applicant through
VC.

Application perused. I have also perused the reply of the
IO. In view of the averments made in the application,
application stands allowed.

Let the RC be released to the rightful owner after retaining
self attested copy of the same.

Copy of this order be sent to the Id. Counsel for the applicant
on his email ID and the same be uploaded on the Delhi District Court
Website today itself


(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

M/s Veepee International Pvt. Ltd. vs. Satish Gupta
U/s 138 NI Act
PS Krishna Nagar
CC No. 2050/20

19.12.2020

Present : Sh. Pratap Dhaka, Id. counsel for the applicant/ complainant
through VC.

I have perused the application.

Let previous order be complied with afresh upon the fresh
address mentioned in the present application, returnable for the date
fixed i.e. 29.04.2021.

Copy of this order be sent to the Id. Counsel for the applicant
on his email ID and the same be uploaded on the Delhi District Court
Website today itself.


(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Shimul Mandal
FIR No. 296/2020
PS Krishna Nagar
U/s 356/379/34 IPC

19.12.2020

Present : Ld. APP for the State through VC.

Ms. Madhu Mittal, Id. counsel for the accused through VC.

I have perused the application. I have also perused the reply of the IO. As per reply of the IO, the accused has not been arrested in the present case. Hence, the present application is dismissed.

Copy of this order be sent to the Id. Counsel for the applicant/accused on his email ID and the same be uploaded on the Delhi District Court Website today itself.

Copy of this order be also sent to the Jail Superintendent concerned for information.

(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

FIR No.0580/15
U/s 354/509/506/323/34 IPC
State vs. Rohit Pahwa & Ors.
PS Krishna Nagar

19.12.2020

Present : Ld. APP for the State through VC.

None for applicant through VC.

Status report received today. I have perused the status report. Copy of the status report be supplied to the applicant.

Application accordingly stands disposed off.

Copy of this order be sent to the Id. Counsel for the applicant on his email ID and the same be uploaded on the Delhi District Court Website today itself.

(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

FIR No. 554/20
PS Krishna Nagar
U/s 12/9/55 G. Act

19.12.2020

Present : Ld. APP for the State through VC.

None for applicant in person.

Reply has been filed under the signature of **IO HC Nafees Khan**. Reply perused. In view of the reply of IO, let jamatalashi articles i.e Vivo Y-20 i Mobile phone belonging to the accused, be released to the rightful owner as per personal search memo, if the same is not required for investigation. The application stands disposed off accordingly.

Copy of this order be sent to SHO PS concerned and copy of this order be sent through e-mail to the Id. Counsel for the applicant and the same be uploaded to the Delhi District Courts Website today itself.

(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Tauhid
FIR No. 382/20
U/s 356/379/ 34 IPC
PS Shakarpur

19.12.2020

Present : Ld. APP for the State through VC.

Sh. Abdul Quadir Khar, Id. counsel for the applicant/accused through VC.

I have perused the application. I have also perused the reply of IO. As per reply of IO, the accused has already been released in the present case by the IO as no incriminating evidence was found against him.

In these circumstances, the present application stands dismissed as infructuous.

Copy of this order be sent to the Id. Counsel for the applicant on his email ID and the same be uploaded on the Delhi District Court Website today itself.

(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Aas Mohammad
FIR NO. 354/20
PS PIA
U/s 379/411/34 IPC

19.12.2020

Fresh application for release of personal search (mobile phone),
received through email.

Present : Ld. APP for the State through VC.

None for applicant through VC.

IO/ SHO PS concerned to file reply on 21.12.2020.


(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Aas Mohammad
FIR NO. 354/20
PS PIA
U/s 379/411/34 IPC

19.12.2020

Fresh application for release of personal search (mobile phone),
received through email.

Present : Ld. APP for the State through VC.

None for applicant through VC.

IO/ SHO PS concerned to file reply on 21.12.2020.

(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Kayum
FIR NO. 167/2018
PS Shakarpur
U/s 380/411 IPC

19.12.2020

Fresh application for grant of bail to the accused, received through email.

Present : Ld. APP for the State through VC.

None for applicant through VC.

IO/ SHO PS concerned to file reply on 21.12.2020.

(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

Smt. Swaran Rekha Awasthy vs. Mrs. Praveen Lata Awasthy etc.
CC NO. 52594/2016
PS Krishna Nagar

19.12.2020

Fresh application for release the original FD of Rs. 10000/-,
received through email.

Present : None for applicant through VC.

Put up with file on 21.12.2020.

(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Unknown
FIR NO.023413/15
PS Shakarpur
U/s 379 IPC

19.12.2020

Fresh application u/s 451 Cr.PC for release the vehicle to the
AR, received through email.

Present : Ld. APP for the State through VC.

None for applicant through VC.

IO/ SHO PS concerned to file reply on 21.12.2020.

(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Unknown
e-FIR NO. 03259/20
PS Krishna Nagar
U/s 379 IPC

19.12.2020

Fresh application for release of vehicle on superdari, received through email.

Present : Ld. APP for the State through VC.

None for applicant through VC.

IO/ SHO PS concerned to file reply on 21.12.2020.

(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Unknown
e.FIR NO. 019608/20
PS Shakarpur
U/s 379/411 IPC

19.12.2020

Fresh application for release the vehicle on superdari, received through email.

Present : Ld. APP for the State through VC.

None for applicant through VC.

IO/ SHO PS concerned to file reply on 21.12.2020.

(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/19.12.2020

State vs. Ajay Goyal
FIR NO. 470/2020
PS Shakarpur
U/s 279/304-A IPC

19.12.2020

Fresh application for seeking permission to sale the vehicle,
received through email.

Present : Ld. APP for the State through VC.

None for applicant through VC.

IO/ SHO PS concerned to file reply on 21.12.2020.

(Aakanksha Vyas)

MM-05 (East) KKD Court
Delhi/19.12.2020